

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2011  
M.A. No. 398/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Prudence Maynard & Ors.  
V/s.

Mundra Corporate Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

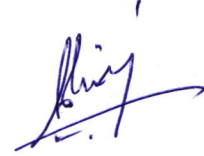
S. No.                      NAME                      DESIGNATION                      SIGNATURE

①

Mr. ADMIRAT MALHOTRA

1/b DMD ADVOCATES

(Adv. for Petitioner 1)



②

Abhishek Khare, Adv  
for Resp 17



③

Abhishek Khare  
holding for Adv Abhishek Mishra  
for Resps. 1 to 7, 10, 15, 16, 18 & 19



By consent dt. of 27 Nov. 2017 is  
taken.



contd-2

: 2 :

**ORDER**

**M.A. 398/2017 In T.C.P. No.46/397-398/NCLT/MB/MAH/2011**

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **27<sup>th</sup> November, 2017.**

Sd/-

**Bhaskar Pantula Mohan  
Member (Judicial)**

Dated: 17.10.2017

vkp

Sd/-

**M.K. Shrawat  
Member (Judicial)**